

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF KAYGEE SHOETECH
PVT LTD.**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KAYGEE SHOETECH PVT LTD.
2.	Date of incorporation of corporate debtor	09/01/2007
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U19202WB2007PTC112472
5.	Address of the registered office and principal office (if any) of corporate debtor	41, MATHESWARTOLA ROAD KOLKATA KOLKATA WB 700046 IN
6.	Date of closure of Insolvency Resolution Process	25/10/2021 (Order received on 09/11/2021)
7.	Liquidation commencement date of corporate debtor	25/10/2021 (Order received on 09/11/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Pankaj Kumar Kedia RegNo: IBBI/ IPA- 001/ IP-P01037/ 2017-2018/11710
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 1, R.N.Mukherjee Road, Lal Bazaar, Kolkata- 700001 E-mail ID - pkkedia2@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 1, R.N.Mukherjee Road, Lal Bazaar, Kolkata- 700001 E-mail ID - liqd.kaygee@rediffmail.com
11.	Last date for submission of claims	09/12/2021

Notice is hereby given that the National Company Law Tribunal, KOLKATA has ordered the commencement of liquidation of the **KAYGEE SHOETECH PVT LTD.** on **25.10.2021** (Order received on 09/11/2021).

The stakeholders of **KAYGEE SHOETECH PVT LTD** are hereby called upon to submit their claims with proof on or before 09/12/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : : Pankaj Kumar Kedia

Date and place: : KOLKATA 09.11.2021


PANKAJ KUMAR KEDIA
IBBI Registration No.
IBBI/IPA-001/IP-P01037/2017-18/11710

